

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI : DATED THE 19.9.1977

NOTIFICATION
INCOME TAX

1947
No. (F.No. 188/6/77-IT(A1)) : In exercise of the powers conferred by sub-section (1) of section 124 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendments to the schedule appended to its Notification No. 679 (F.No. 187/2/74-IT(A1)) dated 20th July, 1974 as amended from time to time.

Existing entries under columns (1), (2) and (3) against Sl. Nos. 21, 21A and 21B shall be substituted by the following entries :

Commissioner of Income Tax (1)	Headquarters (2)	Jurisdiction (3)
21	TAMIL NADU-I MADRAS	1. City Circle-I, Madras. 2. City Circle-III, Madras 3. City Circle-V, Madras. 4. Companies Circle-I, Madras. 5. Honda Circle-I, Madras. 6. Special Investigation Circle-I, Madras. 7. Special Survey Circle, Madras.
21 A	TAMIL NADU-II MADRAS	1. Estate Duty-cum-Incometax Circle, Madras. 2. Estate Duty-cum-Income tax Circle, Thanjavur. 3. Estate Duty-cum-Incometax Circle, Madurai. 4. Estate Duty-cum-Incometax Circle, Coimbatore. 5. City Circle-II, Madras. 6. Companies Circle-II, Madras. 7. Vellore Circle 8. Krishnagiri Circle 9. Company Circle, Salem 10. Circle-I, Salem. 11. Circle-II, Salem.
21 B	TAMIL NADU-III MADRAS	1. Special Investigation Circle-II, Madras. 2. City Circle-VII, Madras. 3. Foreign Section, Madras. 4. Tambaram Circle

(1)	(2)	(3)
		5. Kanchespuram Circle
		6. Kumbakonam Circle
		7. Thanjavur Circle
		8. Nagapattinam Circle
		9. Company Circle, Tiruchirapalli.
		10. City Circle-I, Tiruchirapalli.
		11. City Circle-II, Tiruchirapalli.
		12. Karur Circle
		13. Pudukottai Circle

2. This notification shall take effect from 1.9.1977.

Sd.
(M. SHASTRI)
UNDER SECRETARY
CENTRAL BOARD OF DIRECT TAXES

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to :-

1. All Commissioners of Income-tax.
2. Directors of Inspection (IT)/(IES)/(P&PR)/(Inv.), New Delhi
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8. Shri M.B. Rao, Joint Secretary, Ministry of Law,
Justice and Company Affairs (Department of Legal
Affairs), New Delhi.


(M. SHASTRI)
UNDER SECRETARY
CENTRAL BOARD OF DIRECT TAXES.